

16.33 hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

Third Report

[Translation]

PROF VIJAY KUMAR MALHOTRA
(Delhi Sadar) I present the third report (Hindi
and English versions) of the Committee on
Government Assurances

16.33 1/2 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS OF
THE HOUSE

[Translation]

SHRI BABANRAO DHAKNE (Beed) I
present the second report (Hindi and English
versions) of the Committee on Absence of
Members from the Sittings of the House

16.34 hrs.

RE MANDAL COMMISSION RE-
PORT

[Translation]

SHRI J. P. AGARWAL (Chandni Chowk)
Mr Deputy Speaker, Sir, I have strong ob-
jection to Lt Governors order of keeping the
schools in Delhi closed for 30 days. Is there
a Civil war going on in Delhi or the Lt
Governor and the Home Minister are not
capable of maintaining law and order or are
the students of Delhi throwing bombs here
and there? Is there so much of panic and
terror in the city that schools had to be closed
down. It is indeed unfortunate. On the other
hand, one of the Ministers have given a call
to the people to come in streets and fight for
their rights. The Government wants to insti-
gate the people to fight and at the same time
they are playing with the lives of students. I

request the Government to remove the Lt
Governor and withdraw this order. The
Bhartiya Janata Party is adopting a dual
policy on this issue. On the one hand their
party colleague Shri J. K. Jain is on a hunger-
strike against the implementation of the
Mandal Commission Report whereas on the
other hand they are speaking like this in the
House. They say something here but out-
side the House they say something
else. (Interruptions)

I want to know whether the Government
will withdraw this order? It is unjustified and
the public is being deceived. What do you
want to show in Delhi by way of this order
after all? (Interruptions)

PROF VIJAY KUMAR MALHOTRA
(Delhi Sadar) Mr Deputy Speaker, Sir, I had
given a notice for raising this issue in the
Zero Hour but I was not permitted. Now I
wonder how Shri Agarwal has been permit-
ted to raise it.

Mr Deputy Speaker, Sir, I want to say
that the closing of schools in Delhi for 30
days is certainly unjustified. The order re-
minds us of the rule of Mohammad Tughlak.
What is the fault of these children that schools
have been closed for 30 days? As far as I
know, schools particularly in Delhi have never
been closed for 30 days in such a way not
even during the British period. Why has
such an order been released now when even
during the British rule such a thing never
happened? The Central Government has
compelled the Delhi Administration to issue
such an order.

Order was also issued to three universi-
ties in Delhi to close down but I want to
congratulate all the three Vice-Chancellors
of these universities as they decided among
themselves to keep the institutions open.
Even during the British period the authority
and the autonomy of the universities was
always recognised. The decision of the
opening or closing the universities should be
taken by the Vice-Chancellor and not by the
Government.

Mr Deputy Speaker, Sir, there is no reason for closing the schools in Delhi for 30 days. If there is a law and order problem or a chance of confrontation anywhere the concerned law enforcing authorities will look into it but closing the schools and the universities in this manner is not proper. From this it appears as if the Government was panicky. There is no need for panic and the schools and the universities should be reopened.

SHRI HARISH RAWAT (Aimora) Mr Deputy Speaker, Sir, people have a right to protest in a democracy but nobody should try to encourage or flare it up. Unfortunately, this is being done in Delhi and I would like to draw the attention of Prof. Dandavate who is present here that besides all schools and colleges even the small Primary schools and Kindergarten, have been closed for one month through an administrative order. Earlier to that the schools remained closed for about a week. The impact of such orders is more outside Delhi. Even a small incident in Delhi affects the other parts of the country. People in other parts of the country feel as if there is a lot of violence and turmoil in Delhi (*Interruptions*). Your Government is behind this. That is what I am saying. Delhi Administration is also part of the Government (*Interruptions*).

Try to understand please (*Interruptions*). Mr Deputy Speaker, Sir, they are not trying to understand the matter. Due to lack of understanding this Government is in trouble otherwise the situation would have been different. The order to close even the primary schools and Kindergartens is the best example of their lack of understanding of the situation. Its impact on the other States is not good (*Interruptions*).

Mr Deputy Speaker, Sir, I know that whatever I am saying would fall on deaf ears of the Government but at least you should pay attention to it.

MR DEPUTY SPEAKER It does not make much difference because I have not to reply.

[English]

I have just to control you, if you go out of the track.

SHRI HARISH RAWAT Mr Deputy Speaker, Sir, there is an impression in other States as if the situation in Delhi is explosive and therefore there are chances that the agitation may be intensified in other parts of the country also. The whole responsibility lies on the Government and the administration. I, therefore, agree with the views of Shri Vijay Kumar Malhotra and Shri Jaiprakash Agarwal and would request the Government, through you, to ask the Delhi Administration to close the schools and colleges only for a week, if unavoidable. Panic should not be created in the country by closing them for a month.

SHRI RAJVEER SINGH (Aonla) Mr Deputy Speaker, Sir, Shri Agarwal should have at least thought twice before charging the Bharatiya Janata Party for being instrumental in closing the schools and colleges in Delhi. We have just now passed the Prasar Bharati Bill in a very cordial atmosphere. Is it good to create bitterness soon after that? I think it is very difficult for him to leave his old habits. Even if something happens in his dreams while he is asleep during the night he sees the hand of B J P. In it I do not know why has he that phobia of B J P. It is more in the hon. Members from Delhi. They see B J P. even in their dreams.

Mr Deputy Speaker, Sir, I would like to emphasize that we are not happy with the closing of schools and colleges but at the same time we do not like his dual stand on the Mandal Commission Report. We do agree with the Mandal Commission Report in principle though we may disagree the way it is being implemented. He is not correct when he says that we have a dual stand on the issue. I would request you not to allow such things to go on record in future (*Interruptions*).

SHRI BHAJAN LAL (Faridabad) Mr Deputy Speaker, Sir, this issue is not related to Delhi only. We welcome the Mandal

[Sh. Bhajan Lal]

Commission report and there are no two opinions that the people belonging to oppressed and backward classes should get their rights. But Mr. Deputy Speaker, Sir, the way it is being implemented is not proper. The economically backward classes should be accommodated in it. They also should get it at any cost. 27 per cent reservation has been made for the backwards and twenty two and half per cent for the scheduled castes and the scheduled tribes. The Government says it is very difficult to provide reservation over 50 per cent as it would be against the verdict of the Supreme Court. I welcome the Mandal Commission Report but in it there is need to make provision for those who belong to economically weaker sections. If all these things would have been seriously taken into account before taking a decision, some way could have been found out to the satisfaction of everybody. (*Interruptions*)

MR. DEPUTY SPEAKER: Please resume your seat. The discussion on the Mandal Commission was scheduled to be held today, but now it would be held later on. Therefore, do not go into it. If you want to cite any incident you can do so.

SHRI BHAJAN LAL: Mr. Deputy Speaker, Sir, I will take one minute more. I would like to submit that the law and order situation in the country has worsened. It is not bad only in Delhi but throughout the country. All the national high ways have been closed by the people for the last 8 to 10 days. Traffic has come to a standstill, normal life has been disrupted and there is no semblance of a Government in this country. (*Interruptions*) We have more sympathy for the backward classes than you have. When I was the Chief Minister of Haryana I helped the backward class a lot. I am a champion of their cause. (*Interruptions*) The situation needs to be controlled. The true picture is not coming on the radio, T.V. and in newspapers. The situation prevailing in the country is bad and see how many lives have been lost... (*Interruptions*) Vehicular

traffic on all the highways has come to a dead stop. I would like to submit that the environment of misunderstanding and mistrust which has spread all over the country should be set right... (*Interruptions*) There cannot be more than 50 per cent reservation. This assurance should be given to the remaining 50 per cent people who are not covered by reservation. The backward classes should also get the benefits.

[*English*]

SHRI BHABANI SHANKAR HOTA (Sambalpur): Sir, the normal life in Delhi has been affected very much. It cannot be restored unless the basic question is solved. There are road blockades. Some categories of the students are in agitation. There are three categories. The first category is those who have honest difference of opinion on Mandal Commission Report. The second category is those who create problems somehow or the other. The third category is the anti-social elements, who want to exploit the situation... (*Interruptions*) I do not want to say which political Parties are involved in this. It is known to everybody... (*Interruptions*)

[*Translation*]

Just now Shri Malhotra said that some people came with a demand of closing Delhi University but the Central Government did not accept their demand. I would like to congratulate the Government for this and you may be aware that this has not happened for the first time. Let us forget about the Central University. During the emergency an humble person like me was removed from service and put behind the bars under MISA. It is not for the first time that assault is being made on autonomy. It is their culture. The steps that the Government is taking could be taken in a limited way and it should be done with general consensus.... (*Interruptions*) ...

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SHRI MADAN LAL KHURANA (South Delhi): Mr. Deputy Speaker, Sir, schools and other technical institutions in Delhi have been closed for a month. It was a great shock for

me I would like to submit that never before have schools been closed for a month in the post-independence era. After the assassination of Shrimati Indira Gandhi thousands of people were killed and property worth cores of rupees was set ablaze, but schools were not closed for a month. I would like to know on whose advice the Government ordered the closure of schools, whereas the Delhi Administration was not at all in its favour. All the three universities said that it was not proper. It appears that such steps were taken in a hurry. Situation in Delhi is not that bad. So far as improving the situation in Delhi is concerned I had suggested earlier also that students of Delhi may be invited and talks held with them. Misunderstanding, if any, should be removed. I would like to submit that the students will miss their studies for a month and it will be difficult for them to make good the loss. (*Interruptions*)

SHRI DAU DAYAL JOSHI (Kota) If the schools remain closed, continuously for a month it will really deteriorate the situation. Madhujī is present here, and I would like to make a strong appeal to him to issue suitable instruction to the State Government and the Delhi Administration to open the schools immediately.

THE MINISTER OF FINANCE (PROF MADHU DANDAVATE) Mr Deputy Speaker, Sir, hon Members belonging to different parties made their suggestions in this regard in the House. The Government wants that people get justice and side by side no chaotic situation is created. As such we will place the suggestions made by hon Members before the Cabinet and the Prime Minister. We will consider them. We are also of the opinion that in view of the suggestions made by hon Members we will also consider their demands for providing reservation on economic basis without diluting Mandal Commission Report. (*Interruptions*) It all happened due to Mandal Commission. There could be difference of opinion on this report. It all happened due to the implementation of Mandal Commission Report. We will consider the suggestions made by the hon Members in this regard.

PROF VIJAY KUMAR MALHOTRA Please make Biju Pattnaik understand, no need to explain the matter to us.

PROF MADHU DANDAVATE How can we make you understand. We do not have that much strength. (*Interruptions*)

[*English*]

You want to respond or you do not want to listen.

[*Translation*]

Mr Deputy Speaker, Sir, I would like to inform the House that receive full information of the House and various suggestions made by the hon Members. We consider the suggestions made by the hon Members of the sovereign House. We will also consider this suggestion. But one thing, that I would like to tell you is that there is no need to have a further discussion on this matter.

[*Translation*]

PROF VIJAY KUMAR MALHOTRA Will the Call Attention Motion be taken up tomorrow?

MR DEPUTY SPEAKER Yes please.

[*English*]

SHRI RAMESH CHENNITHALA (Vijayawada) Recently, Government has decided to import large quantities of rubber. Import of rubber has created a panic in the State of Kerala.

MR DEPUTY SPEAKER This does not come in this. (*Interruptions*)

SHRI RAMESH CHENNITHALA This is very important. Actually we have given notice for a Calling Attention.

Thousands of rubber growers in Kerala are suffering because of this. The price of rubber was Rs 27 and now after the import

[Sh Ramesh Chennithala]

of rubber it has fallen to Rs 18 This has created problems for the farmers there I urge upon the Government to take necessary steps to alleviate the sufferings of the farmers The import of rubber must be stopped urgently The Kerala Government, the Rubber Marketing Federation and all those who are concerned with this have requested the Commerce Ministry to stop import of rubber

SHRI KAMAL CHAUDHRY (Hoshiarpur) In Punjab 15 to 20 murders take place daily There terrorists are picking up children, kidnapping them, holding them to ransom and then killing them They are also blasting public places Even there the schools have never been closed like this Recently, when Simranjit Singh Mann had given a call for Punjab *bandh* between 11th, 12th and 13th of August and the militants had given a call for *bandh* on 14th and 15th, I had gone to Punjab and toured my whole constituency I am heading fifteen educational institutions All the educational institutions that come under me were kept open all these days Therefore, I will urge the Government to stop terrorising the children and their parents, stop putting pressure on the Delhi Administration, and kindly issue instructions immediately that the schools be opened

[*Translation*]

SHRI BRIJ BHUSHAN TIWARI (Domariaganj) Mr Deputy Speaker, Sir through you, I would like to raise a very serious matter in the House On 22nd August, an hon Member of this House, Shri Ram Mangal Mishra was admitted in the Special Care Unit of Dr Ram Manohar Lohia Hospital by Dr Natrajan 24 hours later, he was shifted from there and put in Nursing Home Room No 7 Two days there after i.e on 25th August, Dr Rakesh Verma came at night and told him that nothing was wrong with him and wanted to know as to who got him admitted The hon Member replied that he was admitted by Dr Natrajan At this, Dr

Verma discharged Shri Raj Mangal Mishra without consulting Dr Natrajan Some how or the other the hon Member reached his residence but his health again deteriorated On reaching home, the hon Member himself related this thing to me The inhuman treatment meted out to him rude behaviour of Dr Verma is a very serious matter Through you, I would, therefore, like to request the Government that in view of the seriousness of the matter, an enquiry may please be conducted in this regard and stringent action may please be taken against the rude doctor

[*English*]

SHRI A K ROY(Dhanbad) Sir, let Matters under Rule 377 be taken up

MR DEPUTY SPEAKER O K, Matters under Rule 377 we will take up

(*Interruptions*)

SHRI P C THOMAS (Muvattupuzha) Sir, may I make a submission to the Chair? This rubber issue (*Interruptions*)

MR DEPUTY SPEAKER No, you please understand it is not an urgent matter

(*Interruptions*)

SHRI P C THOMAS Sir, in fact, many of us, and some friends in the Janata Dal also have given several Call Attention notices My only request is that it is a very important issue and you may kindly help us to get a discussion on this

MR DEPUTY SPEAKER The Call Attention Motion is adjourned to a future date Now we shall take up Matters under Rule 377